उत्तर प्रदेश में सीमेंट उद्योग द्वारा उत्पाद शुल्कका अपवंचन

4006 चौधरी हरमोहन सिंह: क्या विस मंत्री यह बताने की कृषा करेंगे कि

- (क) क्या ग्रपबंचन प्रतिषेध महानिदे-शालय केन्द्रीय उत्पाद शुल्क नई दिल्ली ने उत्तर प्रदेश में सीमेंट उद्योग द्वारा करोड़ों रुपए मृत्य के उत्पाद शुल्क भ्रापवंचन का पता लगाने का कोई प्रयास किया है; और
- (ख) यदि हां, तो तत्संबंधी निदे-शालयबार ब्योरा क्या है?

विस मंदालय में राज्य मंत्री (श्री एम०वी० चन्द्रशेखर मूर्ति): (क) भौर महानिदेशालय, (ৰ) अपवंचन-रोधी केन्द्रीय उत्पाद शुल्क, नई दिल्ली उत्तर प्रदेश में सीमेंट एकको द्वारा केन्द्रीय उत्पाद शल्क का श्रपवंचन किये जाने के संबंध में कोई विशिष्टि ग्रासूचना प्राप्त नहीं हुई । ग्रतः श्रपवंचन-रोधी महानिदे-शालय द्वारा उत्तर प्रदेश में सीमेंट एककों के विरुद्ध केन्द्रीय उत्पाद शुल्क ग्रपवंचन के किसी मामले का पता नहीं लगाया गया है ।

Money deposited in foreign banks

4007. SHRI ISH DUTT YADAV: Will the Minister of FINANCE be pleased to state:

- (a) whether Government are aware that some Indians have their money deposited in the Swiss Banks:
- (b) ii! so, what is Government's estimate with regard to the quantum of deposited amount in the Banks;
- (c) whether there are Government's rules with regard with deposit of money in Ihe Banks situated abroad; and
- (d) if not, what action has been taken by Government against those depositors who have deposited money in the Swiss Bank?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

V. (SHRI M. CHANDRASEKHAR MURTHY): (a) Yes,. Sir.

to Questons

- (b) and (c) FERA, 73 prohibits resident Indians from maintaining accounts in a Bank abroad except with the permission of RBI. No estimate is possible when deposits are made clandestinely.
- (d) As and when such an instance comes to the notice, the Directorate of Enforcement takes appropriate action (including penalty, prosecution) under the provisions of FERA.

Curbing inflation

4008. SHRI H. HANUMANTHAPPA: Will the Minister of FINANCE be pleased to state:

- (a) what is the present rate of infation: and
- (b) what steps have been taken to bring it down?

THE MINISTER OF STATE EST THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY **AFFAIRS** (DR. ABRAR AHMED): (a) The rate of inflation based on wholesale Price Indices as on 13th March, 1993 was 6.8 per cent.

(b) Government have taken several steps both on the demand and supply sides to keep prices under check. These include strict control on fiscal deficit, a tight monetary policy, re duction in customs and excise duties and augmentation of domestic, plies through timely imports of essential commodities.

Tax exemptions sought by agarbathi industry

4009. SHRIB. K. HARIPRASAD: Will the Minister of FINANCE be pleased to state;

(a) whether Government have studied in depth the representation of All Agarbathi Manufacturers